

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3182
ANSWERED ON:12.12.2012
DEVELOPMENT OF TOWNSHIP
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government is planning to formulate uniform policy for planned development of townships in the country;
- (b) if so, the details thereof and if not, the reasons therefore; and;
- (c) the steps taken to curb the haphazard growth of urban areas in the country ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a) & (b): No, Madam. The planned development of township is a State subject and accordingly the State Governments formulate their own policies under State Laws, therefore, the Ministry of Urban Development is not formulating any such policy.
- (c): It is the responsibility of the Development Authorities / Urban Local Bodies to enforce the building bye laws and master plan regulations to check the haphazard growth in cities and towns.